

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -927
ANSWERED ON - 14/12/2022

OLD AGE HOMES IN ASSAM

927. SHRI BIRENDRA PRASAD BAISHYA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the guidelines laid down for construction/maintenance of old age homes in the country;
- (b) the number of old age homes presently running in the country especially Assam during the last three years;
- (c) the details and the number of people who are getting benefited from these homes;
- (d) the amount of grant released by Government to various States especially to Assam to provide better care to such persons; and
- (e) the steps being taken by Government to monitor the facilities provided in these old age homes?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) to (e) This Ministry provides financial assistance to NGOs/ Voluntary organisations etc. for running and maintenance of senior citizen homes (old age homes) under the Atal Vayo Abhyudaya Yojana. The norms / guidelines for the scheme are at **Annexure I**.

State/ UT wise details, including Assam, regarding number of Senior Citizen Homes assisted, grant in aid released and no. of beneficiaries are at **Annexure-II**.

The monitoring of implementation of the Scheme is ensured through various mechanisms such as regular progress reports on the e-Anudaan portal, physical inspections by Project Monitoring Unit (PMU), online monitoring of performance through CCTV cameras and website of implementing agencies.

**Annexure referred to in reply to Parts (a) to (e) of Rajya Sabha Unstarred
Question No. 927 on Old age homes in Assam, to be answered on 14.12.2022**

Standards Norms for Old age homes

1. **Land-** The land for the old age home should be adequate to comply with the Floor-Area Ratio (FAR) as prescribed by the relevant urban body/State Government. In the case of semi-urban/rural areas, the State Government shall provide adequate land for setting up of an old age home of requisite capacity such that there is adequate land for recreation, gardening, further expansion etc.

2. **Living Space** -The old age home shall have minimum area per resident as per the following norms:

- (i) Area of bedroom/dormitory per resident (7.5 sq.mtr)
- (ii) There shall be a separate bed for each resident
- (iii) There shall be hygienic toilet and bath facilities @ one per 10 residents
- (iv) The living area or carpet area per resident i.e. Including (i) above plus ancillary areas like kitchen, dining hall, recreation room, medical room etc. but excluding verandahs, corridors etc. (12 sq. mtr)

3. **Facilities** - Every institution being funded under this scheme shall have further the following facilities:

- (i) Residential area comprising rooms/dormitories-separately for men and women;
- (ii) Adequate Safe drinking water and for ancillary purposes
- (iii) Electricity, fans and heating arrangement for residents (as necessary);
- (iv) Kitchen-cum-store and office;
- (v) Dining hall;
- (vi) Recreation facilities, television, newspaper and an adequate collection of books;
- (vii) Activities for keeping the residents productively occupied;
- (viii) First aid, sick bay and primary healthcare facilities.
- (ix) Should be barrier-free with provision of ramps and handrails, and where necessary, lifts etc.

4. **Operational Standards:** Following minimum standards shall be followed by the implementing agencies for the projects under the Scheme:

- i. **Nutrition** – adequate quantity, good quality, variety in food stuff (as per local conditions) containing an average of 1700 calories and 50 grams protein to be provided to the beneficiaries, every day.
- ii. **Medical facilities/ Medicare-** The project should have first aid kit (as advised by Doctor), glucometer, BP monitoring machine, weighing machine and medicines, as prescribed by a Doctor. As far as possible, the residence of the Doctor should be near the project. Regular Health Camps to be organized by implementing agencies in coordination with the District

Administration. Arrangements is required to be made with the nearest Government hospital for emergency medical care

- iii. **Recreation** – At each centre the implementing agency must provide Books, 3-4 Magazines, 2-3 newspapers (in regional/ local language), Outings at nearby places (2 in a month)-religious/ cultural, Games like caroms, chess, cards, one cable connection, one computer with internet connection. All projects should have a separate room for reading for the residents.
- iv. Implementing agencies shall ensure that the services of minimum staff as prescribed in the Scheme are in available in each project.
- v. **Security**- necessary security arrangements to be made in the projects by the implementing agencies. Arrangement is required to be made with the nearest Police Station for security requirements.
- vi. **Clothing** – Keeping in view local climate, weather conditions and traditional norms all the residents must be provided with 4 pairs of clothing in a year.
- vii. **Rooms** – Properly ventilated rooms with sufficient space between the beds of the beneficiaries for their easy movement. Provision for storage of the belongings of the beneficiaries should be available in the homes. Floors should be anti-slippery. For destitute couples separate room may be provided as far as possible.
- viii. **Bathrooms and toilets** –Each project should have separate toilets for females and males. There should be at least one toilet with western style fixed / removable commodes. Each Home should have ramp facilities and railings for easy access to the residents at bathrooms and toilets, wherever required. Bathrooms and toilets must have anti-slippery tiles and railings for hand support.
- ix. **Hygiene and Sanitation**- All the rooms, veranda/ courtyard and kitchen must be cleaned at least 2 times a day. Bathrooms and toilets must be cleaned at least 3 times a day. Disinfectants must be used for infection control and ensure a sanitized environment. Hand washing facilities are prominently located. Hygiene measures (cleanliness of rooms, mosquito control measures) and waste segregation needs to be followed.

5. Monitoring methodology:-

- (i) Progress reports on the portal
- (ii) Inspections carried out by representatives of the Project Monitoring unit (PMU).
- (iii) Observation of performance through live tracking of projects (CCTV)/Web portal of the Department/ Website of implementing agencies.
- (iv) Monthly monitoring through Project Management Committee at the level of Joint Secretary and Half yearly progress monitoring through Steering Committee;
- (v) Annual progress monitoring by the Minister of Social Justice and Empowerment.
- (vi) Third party evaluation may be conducted on regular intervals through a reputed Agency working in the field of ageing in accordance with Government of India instructions issued from time to time. The Third Party will be selected by the Plan/ Statistics Division of the Ministry as per the General Financial Rules.
- (vii) The Department of Social Justice and Empowerment and NISD would formulate and establish any further monitoring mechanisms for effective implementation of various activities under the Scheme.

Annexure-II**Annexure referred to in reply to Parts (a) to (e) of Rajya Sabha Unstarred Question No. 927 on Old age homes in Assam, to be answered on 14.12.2022***(Amount in Rupees)*

State Name	2019-20			No. of SrCH	2020-21		No. of SrCH	2021-22	
	No. of SrCH	Funds Released	Beneficiaries		Funds Released	Beneficiaries		Funds Released	Beneficiaries
ANDHRA PRADESH	72	13,20,12,590	3545	71	12,25,79,652	3550	55	11,19,32,730	1550
ARUNACHAL PRADESH	2	4,50,000	75	4	70,18,177	200			
ASSAM	34	5,15,86,036	1540	43	6,79,27,235	2070	27	5,48,28,402	945
BIHAR	1	18,90,338	50	0	0	0	0	0	0
CHATTISGARH	1	18,25,536	50	6	99,78,663	300	3	51,66,979	125
DELHI	2	33,76,500	100	3	40,67,919	150	1	21,23,104	50
GOA	0	0	0	2	18,90,329	100	0	0	0
GUJARAT	7	90,72,263	325	13	1,59,92,091	600	2	41,05,350	75
HARYANA	18	2,54,69,010	875	17	2,27,31,849	800	12	1,77,01,984	300
HIMACHAL PRADESH	2	20,70,338	75	1	16,88,031	50	1	18,07,309	25
JHARKHAND	0	0	0	4	71,80,917	200	0	0	0
KARNATAKA	44	8,30,16,850	2115	50	8,42,10,045	2420	30	6,46,02,705	920
KERALA	3	52,35,774	150	3	48,98,827	150	2	27,29,569	75
MADHYA PRADESH	9	1,42,30,200	425	15	2,00,44,182	675	8	1,31,56,848	275
MAHARASHTRA	68	11,75,00,627	2995	65	8,74,15,571	2955	26	4,72,90,169	820
MANIPUR	35	6,80,74,823	1750	34	5,80,48,061	1700	28	4,65,19,516	775

MEGHALAYA	0	0	0	2	56,90,886	100	2	66,10,575	100
MIZORAM	0	0	0	2	19,17,038	50			
NAGALAND	2	36,34,876	100	1	13,90,013	50	1	10,72,154	50
ORISSA	92	16,44,89,444	4540	89	14,90,99,904	4450	73	13,74,40,626	2050
PUDUCHERRY	2	18,60,342	100	2	15,24,270	100	1	25,92,000	50
PUNJAB	3	42,46,306	150	0	0	0	0	0	0
RAJASTHAN	8	58,87,493	350	19	2,98,38,244	925	9	2,13,17,872	350
TAMIL NADU	63	11,85,86,796	3120	71	11,89,63,344	3420	66	13,24,61,926	1820
TELANGANA	19	3,11,78,088	815	18	2,71,86,387	900	12	2,32,95,002	350
TRIPURA	2	27,12,320	100	1	16,53,356	50			
UTTAR PRADESH	15	2,79,60,601	690	35	5,64,44,959	1520	28	5,42,73,985	920
UTTARAKHAND	2	37,80,676	100	2	27,02,075	100	1	16,07,668	25
WEST BENGAL	22	4,08,93,940	1100	27	4,43,53,730	1325	15	2,41,63,875	450
Grand Total	528	92,10,41,767	25235	600	95,64,35,755	28910	403	77,68,00,348	12100

SrCH- Senior Citizen Homes (Old Age Homes)

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